

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 240 of 2014**

**Dated: 16<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**M/s Dwarikesh Sugar Industries Ltd. .... Appellant (s)**  
**Versus**  
**U.P. Power Corporation Ltd. & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghu Vamsy

Counsel for the Respondent(s) : Mr. Rajiv Srivastava for R.1 to R.4  
Mr. C.K. Rai with  
Mr. Paramhans for R.5

**ORDER**

We have heard Mr. Buddy A. Ranganadhan, learned counsel for the Appellant.

List the matter for further hearing on **02.11.2015.**

**(T. Munikrishnaiah)**  
**Technical Member**  
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**(Justice Ranjana P. Desai)**  
**Chairperson**